

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1032/ND/2018

IN THE MATTER OF:

M/s. Punjab National Bank

...PETITIONER

Vs.

Superior Industries Ltd

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 19.08.2019

Coram:

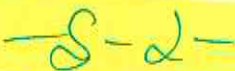
SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

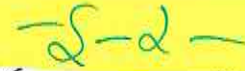
Present: Ms. Anisha Mahajan, Advocate for petitioner
Ms. Shikha Mehra, proxy counsel for respondent

ORDER

Proxy counsel for the financial creditor has requested as the senior counsel is not available and sought for tagging the application for additional documents along with main petition which is posted to 23rd August, 2019. The counsel for petitioner has no objection for the same. Accordingly, the matter is posted to 23rd August, 2019.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**